

bore wells in most of the States like Rajasthan, Gujarat, etc., which have drinking water supply problem of their own. State Government has been advised to contact the other States directly. The Central Ground Water Board has however, agreed to divert two DTH and one rotary rig for carrying out the drilling programme in Madhya Pradesh on payment of cost. The State Government has also been advised to use 70-80 drilling rigs available with the irrigation agencies for its emergent drinking water programme.

Shortage of Drinking Water in Kolhapur District of Maharashtra

10238. SHRI UDAISINGRAO GAIKWAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that there is acute shortage of drinking water in Kolhapur District of Maharashtra; and

(b) whether Government propose to allocate special funds to Maharashtra to tackle the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) No such report has been received from the Government of Maharashtra.

(b) Does not arise.

Construction of Pune-Bypass

10239. SHRI V.N. GADGIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Maharashtra has in November, 1989 submitted a proposal for construction of Pune-bypass connecting Pune-Solapur and Bombay-Pune-Kolhapur National Highways;

(b) if so, whether Union Government have sanctioned the Project; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). The proposal for the alignment of Pune-bypass connecting Pune-Solapur Road (NH.9) and Bombay-Pune-Kolhapur Road (NH.4) received from the Maharashtra Government has been approved in principle in January, 1990. Also provision has been made in the Annual Plan 1990-91 for sanction of land acquisition for this bypass at an estimated cost of Rs. 2.00 lakhs.

(c) Does not arise.

Pilot Projects on Pesticide used for Agriculture

10240. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether use of DDT is likely to be phased out in view of the success achieved by the Pilot Project started by Government at Cochin;

(b) if so, the time-frame for phasing out of DDT and emergence of biocides;

(c) whether similar pilot projects have been conceived for other pesticides in use in India for agriculture; and

(d) if so, the details thereof, pesticide-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR). (a) and (b). Under Department of Biotechnology funded Project at Anna University, Madras, Biocides formulation has been

developed for the control of mosquito larvae. Field demonstrations using the said formulations are planned to be undertaken in Cochin jointly by the Research Organisations and Malaria Research Centre. The final report is expected to be available within one year.

Use of DDT has already been banned in Agriculture. However, the use of DDT under Public Health Programmes has been restricted only to the level of 10,000 MT per annum except in the case of any major epidemic.

(c) and (d). For biological control of pests of agricultural importance, 10 R&D Projects have been sponsored in various Institutions of the country by Department of Biotechnology. Besides under a scheme of Department of Agriculture and Cooperation 11 Central Biological Control Stations are engaged in conservation and augmentation of potential parasites and predators of agricultural pests. An All India Coordinated Research Project on Biological Control of Crop Pests and Weeds is also functioning under the aegis of Indian Council of Agricultural Research.

Sale of Oil by NDDB

10241. SHRI RAM NAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the annual sale of rape seed/mustard and soya bean oils by National Dairy Development Board separately along with the sale prices during last three years;

(b) whether those prices are far below the market prices;

(c) whether these oils were sold to cooperative federations established by NDDB and if so, the total sale during the above period, Federation-wise;

(d) whether certain institutions other than cooperative Federations in Gujarat were also provided this cheap oil; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Annual sales of rapeseed/mustard and soyabean oil by NDDB are as under:—